NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

108. I.A. 1864/2020
I.A. 938/2018
IN
C.P.(IB)-1076/MB/2017

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **05.04.2024**

NAME OF THE PARTIES: HDFC Bank Ltd

V/s.

Esskay Motors Pvt Ltd

SECTION 7 OF IBC, 2016

ORDER
HEARING THROUGH: VC AND PHYSICAL (HYBRID) MODE

Adv. Narpat Singh i/b Indialaw LLP for the Liquidator, Mr. C.K. Parkash Ex CMD of Corporate Debtor, Adv. Raina Birla for Central Bank of India (VC) are present.

I.A. 938/2018

1. Ld. Counsel for the Central Bank of India seeks time to make her submissions. Ld. counsel for the Liquidator also seeks time to comply with the order dated 05.02.2024.
2. At the joint request, list on **16.05.2024.**

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)

Sd/-
LAKSHMI GURUNG
Member (Judicial)

/RKS/